

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 17/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. Meadwestvaco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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4.	Advocate - Humanshu Vidhani along with Adv. Atika Var ifly M/s. Khaitan & Co.	Advocates for Petitioner	
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ORDER

C.S.P. No. 17/230-234/NCLT/MB/MAH/2017

C.S.P. No. 19/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, this Bench hereby directs the Regional Director and
the Official Liquidator of Mumbai to file reports within 15 days hereof.

List this matter on **16.03.2017**.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).